Name of the Corporate Debtor: ASPEN BIOPHARMA LABS PRIVATE LIMITED; Date of Commencement of CIRP: 29-11-2019; List of Creditors as on: 29-11-2019

(Please click here for previous Lists of Creditors)

List of Creditors under regulation 13(2) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of admitted	Amount of Claim Not	Amount of Claims	Amount of	Claimant wise
		No. of Claims	Amount (Rs.)	No. of Claims	Amount (Rs.)	% Share in Total Amount of Claims Admitted	claim for which Guarantee is available	Admitted (Rs.)	under Verification (Rs.)	Contingent Claims (Rs.)	Details in Annexure
1	Secured Financial Creditors (other than financial creditors belonging to a class of creditors)	0	0	0	0	0	0	0	0	0	NA
2	Unsecured Financial Creditors (other than financial creditors belonging to a class of creditors)	0	0	0	0	0	0	0	0	0	NA
3	Secured Financial creditors belonging to a class of creditors	1	18197100	1	18197100	100	18197100	0	0	0	Annexure 3
4	Unsecured Financial creditors belonging to a class of creditors	0	0	0	0	0	0	0	0	0	NA
5	Operational Creditors (Other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	0	0	NA
6	Operational Creditors (Government Dues)	0	0	0	0	0	0	0	0	0	NA
7	Operational Creditors (Workmen)	0	0	0	0	0	0	0	0	0	NA
8	Operational Creditors (Employees)	0	0	0	0	0	0	0	0	0	NA
9	Other Creditors, if any, (Other than Financial Creditors and Operational Creditors)	0	0	0	0	0	0	0	0	0	NA
	Total	1	18197100	1	18197100	100.00	18197100	0	0	0	